# GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

#### **RAJYA SABHA**

UNSTARRED QUESTION NO. 1971 TO BE ANSWERED ON 17<sup>th</sup> DECEMBER, 2025

### Development of natural harbours for the benefit of fishermen

#### 1971. Shri I.S. Inbadurai:

Will the Minister of *Fisheries*, *Animal Husbandry and Dairying* be pleased to state :

- (a) whether India has over 1,547 fish landing centres and more than 90 fishing harbours, of which many lack modern facilities, if so, steps taken to develop natural harbours, especially in Radhapuram area near Aruvikkarai, Tamil Nadu, to benefit local fishermen;
- (b) whether under Pradhan Mantri Matsya Sampada Yojana (₹20,050 crore), about ₹5,000 crore is allocated for harbour infrastructure, if so, manner in which this is being utilised for developing natural harbours in Tamil Nadu and other coastal States; and
- (c) whether Government will expand Blue Port projects nationwide, including Aruvikkarai, to provide safe landing, cold storage and marketing facilities ensuring sustainable livelihood for fishermen?

#### **ANSWER**

# MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a): The details of 1547 fish landing centres notified by the Coastal States/UTs Government is furnished at Annexure-I. Of these, 379 locations, comprising 127 Fishing Harbours (FHs) and 252 Fish Landing Centres (FLCs), have been taken up for development along the country's coastline with Central financial assistance under various Central Schemes such as Blue Revolution, FIDF, PMMSY etc.

The Development of natural harbours and modern landing facilities for local fishermen is undertaken based on site-specific techno-economic feasibility assessments. For availing financial assistance under these schemes, the concerned State/UT Governments are required to submit techno-financially viable proposals, along with confirmation of the State share, availability of land, and the requisite clearances. It is reported that there is no natural harbor developed at Aruvikkarai, Tamil Nadu. However, the Department of Fisheries, Government of India in FY 2022-23 has approved proposal of the Government of Tamil Nadu for "Construction of Fish Landing Centre at Aruvikarai" at a cost of Rs 10 Crore under FIDF with components viz. Short gryone, Auction hall, Net Mending Shed, Front platform with CC Road.

- b). The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India, during the last five years (FY2020-21 to FY2024-25) has accorded approvals to 26 fishing harbours, 22 fish landing centres and 10 dredging proposals in various Coastal States/UTs at the cost of Rs 3365.63 crore with Central share of Rs 1698.46 crore under the Pradhan Mantri Matsya Sampada Yojana (PMMSY). Out of above, the Department of Fisheries, Government of India has approved 2 fishing harbours, 4 fish landing centres and 1 dredging of existing harbour proposals in State of Tamil Nadu at the cost of Rs 155.57 crore with Central share of Rs 132.52 crore under the Pradhan Mantri Matsya Sampada Yojana (PMMSY). Among these projects in Tamil Nadu, the Pazhayar Fishing Harbour is a natural fishing harbour, and the Department of Fisheries, Government of India has approved its up-gradation under PMMSY at a cost of ₹26.26 crore, with a Central share of ₹15.76 crore.
- c). The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India has issued advisory to all Coastal States/UTs for Development of Smart and Integrated Fishing Harbour. For availing financial assistance under PMMSY, the concerned State/UT Governments are required to submit techno-financially viable proposals, along with confirmation of the State share, availability of land, and the requisite clearances

## Annexure-I

Statement referred to in reply part (a) of the Rajya Sabha Unstarred Question No. 1971 due for answer on 17th December, 2025 put in by Shri I.S. Inbadurai, Hon'ble Member of Parliament, Rajya Sabha regarding "Development of natural harbours for the benefit of fishermen": Statewise details of notified fish landing centre and centres taken up for development under central schemes.

Sl. No	Name of State/ Union Territory	Notified landing centres	Centres taken up for development under CSS
1.	West Bengal	66	22
2.	Odisha	73	36
3.	Andhra Pradesh	350	42
4.	Tamil Nadu	301	65
5.	Puducherry	41	10
6.	Kerala	204	53
7.	Karnataka	115	28
8.	Goa	34	7
9.	Maharashtra	173	59
10.	Gujarat	107	32
11.	Daman & Diu	12	4
12.	Andaman & Nicobar Islands	51	18
13.	Lakshadweep	20	3
	Total:	1547	379